

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002



ORDER
Imphal, the 7th July, 2022

No. MJA/E – 01/2015/.....¹²⁷³ : In exercise of the power conferred under Rule 22(1) of the High Court of Manipur (Manipur Judicial Academy) Rules, 2022, the Director, Manipur Judicial Academy is pleased to appoint the following person temporarily in the post indicated against his name against the post of Driver created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

Sl. No	Name	Category	Name of Post	Pay Scales
1	Bolungpu Golmei	Scheduled Tribe	Driver	Level – 3 of Pay Matrix (19900 – 63200) of Manipur Service (Revised Pay) Rule, 2019

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

He shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,


Sd/-
(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 7th July, 2022

No. MJA/E – 01/2015/.....¹²⁷⁴⁻⁸⁷
Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

HIGH COURT OF MANIPUR IMPHAL
RECEIPT NO. <u>2116</u>
DATE <u>07-07-2022</u>
INITIAL OF D.A. <u>Danikon.</u>

10. The Private Secretary to Hon'ble Justice M.V. Muralidaran, Judge, High Court of Manipur.
11. ~~The~~ System Analyst, High Court of Manipur – for uploading the same in the High Court's official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.


7.7.2022.
(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY